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Dear Sir/Madm

A monopoly exists when a specific person or enterprise is the only supplier or provider cable tv service in specific area is called Monopolies are thus characterized by a lack of economic competition to produce the good or service and a lack of viable substitute goods.

[2] The verb "monopolize" refers to the process by which a company gains the ability to raise prices or exclude competitors. In economics, a monopoly is a single seller. In law, a monopoly is a business entity that has significant market power, that is, the power to charge high prices.

[3] Although monopolies may be big businesses, size is not a characteristic of a monopoly. A small business may still have the power to raise prices in a small industry (or market).

[4] A monopoly is distinguished from a monopsony, in which there is only one buyer of a product or service; a monopoly may also have monopsony control of a sector of a market. Likewise, a monopoly should be distinguished from a cartel (a form of oligopoly), in which several providers act together to coordinate services, prices or sale of goods. Monopolies, monopsonies and oligopolies are all situations such that one or a few of the entities have market power and therefore interact with their customers (monopoly), suppliers (monopsony) and the other companies (oligopoly) in ways that leave market interactions distorted.

When not coerced legally to do otherwise, monopolies typically maximize their profit by producing fewer goods and selling them at higher prices than would be the case for perfect competition.¹

Virtual monopolies have emerged in the cable distribution sector across several states that are not only threatening consumer interest but also leading to non-competitive practices, feels broadcasting regulator TRAI.

“It has been observed in some states that a single entity has, over a period of time, acquired several Multi System Operators (MSOs) and Local Cable Operators (LCOs), virtually monopolising the cable TV distribution,” the regulator said in a consultation paper released on Monday.

“Such monopolies or market dominance are clearly not in the best interest of consumers and may have serious implications in terms of competition, pricing, quality of service and healthy growth of the cable TV sector.”

The paper said that while there was competition among several MSOs in Delhi, Karnataka, Rajasthan, West Bengal and Maharashtra, a single player has become dominant in Tamil Nadu, Punjab, Odisha, Kerala, Uttar Pradesh and Andhra Pradesh.

For Example In U.P. Mathura District Having services of Single MSO with Multi Firm/Companies like 1-Neon News Pvt.Ltd.2-Classic news Pvt.Ltd.3-all in all consultant Pvt.Ltd.4-Vaisno infocom ezynet Pvt.Ltd. 4-Wellcome cable Pvt.Ltd.5-siddivinayak pvt.Ltd.Etc etc by only a MSO he is play with all Broadcasters on behalf of multi companies & almost healed up totally LCO`s those are running cable from last 20 years , He Charge in Huge Amt. From Operater Then Operater Applied the Same to Customer ,In Mathura city customer minimum Rs,250-500 ,for very poor service always DTH Used for Piracy so there is no broadcast in rainy season .

Apart of threatening or healed-up those peoples who stand-up against he used his Local News

Channels by having Name Neonews with-out any registration by the same channel they are collect black money like Hafta from multi govt. departments .

No proper content are available at the same mso Like Utv,MSM, etc.etc. if any LCo complaint for it they break down or cut down the signal

- Marginal revenue and price:
- Product differentiation
- Number of competitors:
- Barriers to Entry:
- Elasticity of Demand:
- Excess Profits:

Profit Maximization:

The regulator made these observations in the consultation paper which invited views on the issue of monopolies and market dominance in the cable TV segment. TRAI had begun looking into the issue after Information and Broadcasting secretary U.K. Varma in a letter in December last year, suggested ways to break monopolies that certain MSOs had acquired in the cable sector. In the paper, TRAI observed that with technological developments, Internet and telephone services may be provided over cable TV networks and the dominance of certain distribution companies could extend to these areas also.

Estimating on the basis of set top boxes (STBs) seeded by various companies during the digitisation drive, the regulator said that it seemed that in some cities certain MSOs control over 80 percent of the market.

In the consultation paper TRAI sought views on whether measures like imposing restriction on area of operations, or fixing a cap on market share of MSOs and other possible measures may prevent formation of monopolies.

So Request you to Please Amount Cap to all Broadcaster,MSO,LCO,so customer not suffered all these things thanks

Rgds.

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